

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KOLKATA CONDUCTOR AND CABLES PRIVATE LIMITED Date of Commencement of Liquidation: 12-03-2019; List of Stakeholders as on Date: 28-05-2019; Name of IP: Mr. Suman Kumar Agarwal; Process Number: 1; Last 5 digitof registration number: 11519

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	602720	1602720					NA
3	Secured financial creditors	1	245170597	1	245170597				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	245773317	1602721	245170597	0			